[Dr. Bhai Mahavir]

ence of the milk being below standard milk being supplied to the peop'e. After the Government came to the protection of the Scheme by restricting the Cop .nation staff from taking samples of the milk, there can certainly be something worse being sold under cover of Government protection. Sir, I may be permitted to make a present of the bottle to the Health Minister, who is also the leader of the House, and I request that he may look into it.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH) : Today I tried to find out from the Chairman of the D.M S., and he has reported that he was contacted by one Dr. Khosla of Punjabi Bagh who made a complaint on telephone to the Chairman of the D.M.S. Then, Shri Lai, Chairman, advised him to keep the bottle intact so that it could be collected and investigation could be made. And then one employee of the D.M.S. was sent in the morning to the house *of* Dr. Khosla to collect the bottle. But then Dr. Khosla informed him that this bottle has been sent to a Member of Pailiament. Now the question is, we have to see two tilings. If the bottle was in a scaled condition .....

DR. BHAI MAHAVIR : It was, very much.

PROF. SHER SINGH : Then, of course, the DMS has to be blamed. We will surely make investigations.

DR. BHAI MAHAVIR: Please do not try to offer any false excuses or false pleas. I am telling you, noboby would be interested in trying to fabricate a charge ef this type. It was very much sealed. Only now because it is swollen and because of the Diessure it has been pushing itself out we iave tried to keep it in its place. I would equest you to inspect it.

PROF. SHER SINGH : Dr. Khosla vas asked by the Chaiiman of the DMS to recp it intact. Instead of doing that he ias..... *(Interruption)* ..... I think it is not ntact now. The hon. Member has said the ap has been removed.

डा० भाई महावीर : आप की तसल्ली के लिए अभी कैप है ।

प्रो० शेर सिंह : आपने कहा कि कैप को रिमूव किया केप को खोला...

DR. BHAI MAHAVIR : It was pushing itself out and it pushed off the seal. Then we had to keep it down and the seal has been kept. I have only used a string to keep it in position. Otherwise the seal was very much intact. There is n» question of anybody pushing a rat inside.

PROF. SHER SINGH : I assure the hon. Members that we will make an iavesti-gation.

SHRI BHUPESH GUPTA : This is not a court of law where you have to prove or disprove. The hon. Member has said it and you can find it out.

PROF. SHER SINGH : We will investigate.

MR. DEPUTY CHAIRMAN : You can make an inquiry and find out.

PROF SHER SINGH : We will find it out and we shall certainly punish whoever was responsib'e for all this negligence—the supervisors who are supposed to see before the bottles are filled whether there is any foreign material. Now that is to be found out. We have to see if some supervisor whose duty it is to see that before the bottles arc filled there is no fcreign material in the bottle is at lauit. We will make investi-gations.

REFERENCE TO THE BIASED REPORTING IN THE PRESS OF THE PROCEEDING OF THE HOUSE

श्री बनारसी दास (उत्तर प्रदेश) : उप-सभापति महोदय, मैं आपके द्वारा ध्यान आक-षित करना चाहता हूं प्रेस की रिपोर्टिंग के ढंग पर । प्रेस के प्रतिनिधि यहां पर ऐक्रेडिटैड है । लेकिन आम तौर से जो रिपोर्टिंग होती है वह सब्जैक्टिव होती है न कि आब्जैक्टिव । प्रेस

की एक जिम्मेदारी है। सदन के अन्दर जो विचार व्यक्त किये जाते हैं और जो यहां पर डिफेंट प्वाइंट आफ व्यू है उसका वे एक आब्जेक्टिव प्रिजैंटेशन कंट्री के अन्दर करें। ऐसा मालूम पड़ता है कि कुछ प्रेस के प्रतिनिधि सक्सबियेंट हो गये हैं और वे जानबूझ कर एक वायस्ड, एक पार्टिजन और एक केवल सरकार के पक्ष का ही व्यू प्वाइन्ट रखने का प्रयास करते हैं। (**व्यवधान**) साधारणतया नियमों के मुताबिक यह ब्रीच आफ प्रिविलेज है क्योंकि जो भी यहां पर कार्य करते हैं कुछ उनका कर्तव्य है जैसे कोई लायर किसी केस को लेने से इन्कार नहीं कर सकता, जैसे कोई डाक्टर किसी पेशेंट को ट्रीट करने से इन्कार नहीं कर सकता। आप यह देखेंगे कि सदन का यह अपमान भी है क्योंकि जिस प्रकार की इसकी रिपोर्टिंग होती है।

श्री उपसभापति : आप कोई स्पेसिफिक इन्स्टांस दिखा सकते हैं ?

श्री बनारसी दास : जी हां, पर्सों की रिपोर्टिंग लीजिए 'स्टेट्समैन' और दूसरे पेपर्स की। यहां पर बहुत कुछ हद तक जिन लोगों ने अपने विचार पेश किये उनका कोई जिक्र तक नहीं किया गया है। तो यह मैं आपके द्वारा ध्यान आकर्षित करना चाहता हूँ फार्मली। मैं नहीं चाहता हूँ कि इस सब्जेक्ट पर कोई ब्रीच आफ प्रिविलेज सदन में लाया जाय। लेकिन यह प्रेस की ड्यूटी है और मैं आप के द्वारा चाहता हूँ कि इस अधिकार की रक्षा की जाय।

MR, DEPUTY CHAIRMAN : The House stands adjourned till 2.15 P.M.

The House then adjourned for lunch at fifteen miutes past one of the clock.

The House reassembled after lunch at fifteen minutes past two of the Jock, MR. DEPUTY CHAIRMAN in the Chair.

THE APPROPRIATION (RAILWAYS) NO. 3 BILL, 1972.

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) : Sir. on behalf of Shri K. Hanumanthaiya 1 beg to move :

> "That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the fervices of the financial year 1972-73 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The question was proposed.

श्रीमती लक्ष्मी कुमारी चूंडावत : (राजस्थान) : उपसभापति महोदय, हमारे देश को रेलवे के ऊपर गर्व है और होना चाहिए। हमारी रेलवे देश का सबसे पुराना पब्लिक सेक्टर है। कई वर्षों से इसका हमारी आम जनता के बीच में सीधा संपर्क रहा है, सैकड़ों लोगों को, जनता को इससे लाभ पहुंचा है और इसने हमारे देश की बहुत बड़ी सेवा की है। उपाध्यक्ष महोदय, यह रेलवे एक बहुत बड़ा सेक्टर होने के साथ साथ एक बहुत ही तरक्की का वायस भी रहा है। इसीलिए मैं कहती हूं कि हमें हमारी रेलवे के ऊपर गर्व है। कई वर्षों से, जब से यह हमारी सेवा करती आ रही है निरंतर, उसके साथ साथ हमें इससे आर्थिक लाभ भी होता रहा है। वर्षों तक यह लाभ भी देती रही, पिछले दशक में कुछ वर्षों तक इसमें आय के बजाय हानि होती रही। सन् 1965 में 1856 मिलियन का इसने पहली बार घाटा दिया, इसके बाद इस घाटे में उत्तरोत्तर वृद्धि होती रही। इस बार हमारे मंत्री महोदय ने एक बजट पेश किया है और वह नफे का, लाभ का बजट पेश किया है। हमारी शुभ कामनायें हैं कि यह लाभ इसमें हों। हम चाहते हैं कि वह लाभ में चले, लेकिन उपाध्यक्ष महोदय, हमें कुछ शंका है कि आया हम रेलवे के द्वारा लाभ प्राप्त कर सकेंगे या नहीं, और